

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 1752
TO BE ANSWERED ON 02.03.2020**

ALLEGATIONS AGAINST VICE-CHANCELLOR

1752. DR. RAJKUMAR RANJAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Independent two Member Committee has submitted its report in respect of the Vice-Chancellor of Manipur University;
- (b) if so, the details of the action taken thereof;
- (c) if not, the reasons therefor;
- (d) whether the issue relating to allegations made against the Vice-Chancellor has been resolved or settled by the Government; and
- (e) if so, the appropriate action taken by the Government under the provisions of the Act, 2005 and relevant status to bring a full time regular Vice-Chancellor of Manipur University to maintain the academic sanctity of the University?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): Yes, Sir.

(b) to (e): On consideration of the recommendations of two Member Committee and reply to the Show Cause Notice submitted by Prof. Adya Prasad Pandey, the then Vice-Chancellor (under suspension), Manipur University, the Hon'ble President of India, in his capacity as the Visitor of Manipur University, has been pleased to dismiss Prof. Adya Prasad Pandey from the post of Vice-Chancellor, Manipur University and hence, dismissal order has been issued on 21.02.2020. The process of appointment of new regular Vice-Chancellor has been set in motion.
